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IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 30.03.2021

CORAM :

THE HON'BLE MR.SANJIB BANERJEE, CHIEF JUSTICE  
AND  
THE HON'BLE MR.JUSTICE SENTHILKUMAR RAMAMOORTHY

W.P.(MD) No.7078 of 2021

S.P.V. Paul Raj

.. Petitioner

Vs.

1.The Chief Electoral Officer,  
Chennai-9  
Tamilnadu.

2.The Secretary,  
Health and Family Welfare,  
Chennai-9  
Tamilnadu.

.. Respondents

Petition filed under Article 226 of the Constitution of India praying for issue of Writ of Mandamus directing the respondents 1 and 2 to issue necessary order to carryout compulsory medical test to all the candidates contesting in the ongoing Tamilnadu legislative assembly elections so that 6,29,43,512 voters can be protected from infecting the deadly Covid-19 virus.

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For Petitioner : Mr.S.K.Nagaraj

For Respondents : Mr.Niranjan Rajagopalan  
for respondent No.1

: Mr.V.Jayaprakash Narayanan  
State Government Pleader  
for respondent No.2

**ORDER**

(Order of the Court was made by The Hon'ble Chief Justice)

This is utterly a frivolous matter and it is hoped that some degree of responsibility will be exercised before rubbish is thrown at the Court in future.

2. The petitioner has instituted a public interest litigation since the petitioner desires that all candidates contesting in the Legislative Assembly elections scheduled next week should undertake a compulsory medical test. There is no basis for such prayer and there is no need for the candidates to subject themselves to such medical test merely because an odd citizen desires it.

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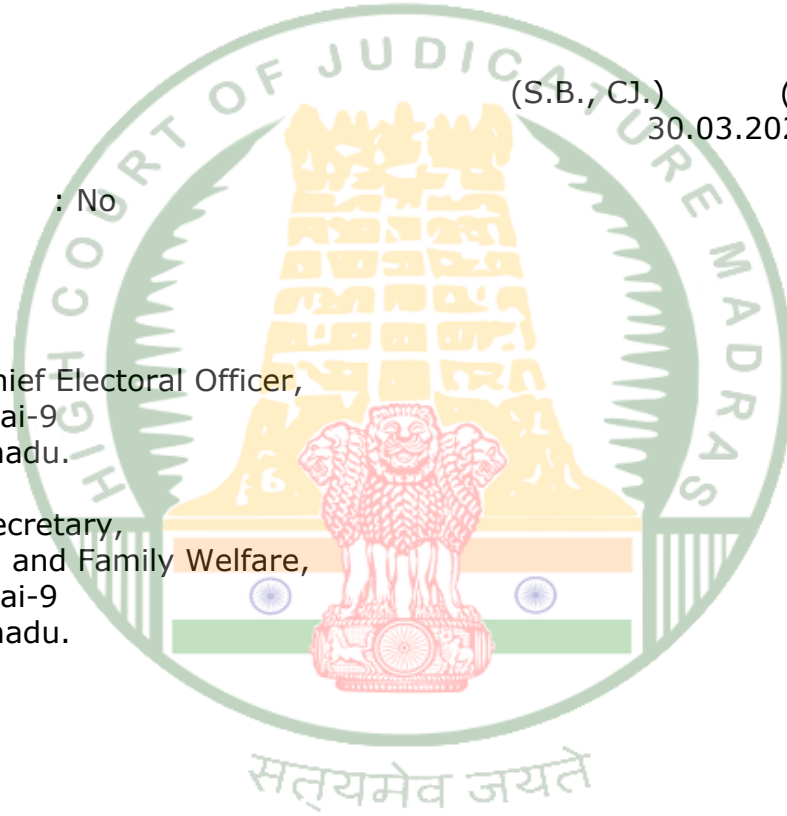
3. W.P.(MD) No.7078 of 2021 is dismissed with costs. The petitioner will remain restrained from instituting any public interest litigation in this Court for a period of one year without first obtaining the leave of the relevant Bench.

(S.B., C.J.) (S.K.R., J.)  
30.03.2021

Index : No  
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To:

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Chennai-9  
Tamilnadu.
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Health and Family Welfare,  
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Tamilnadu.

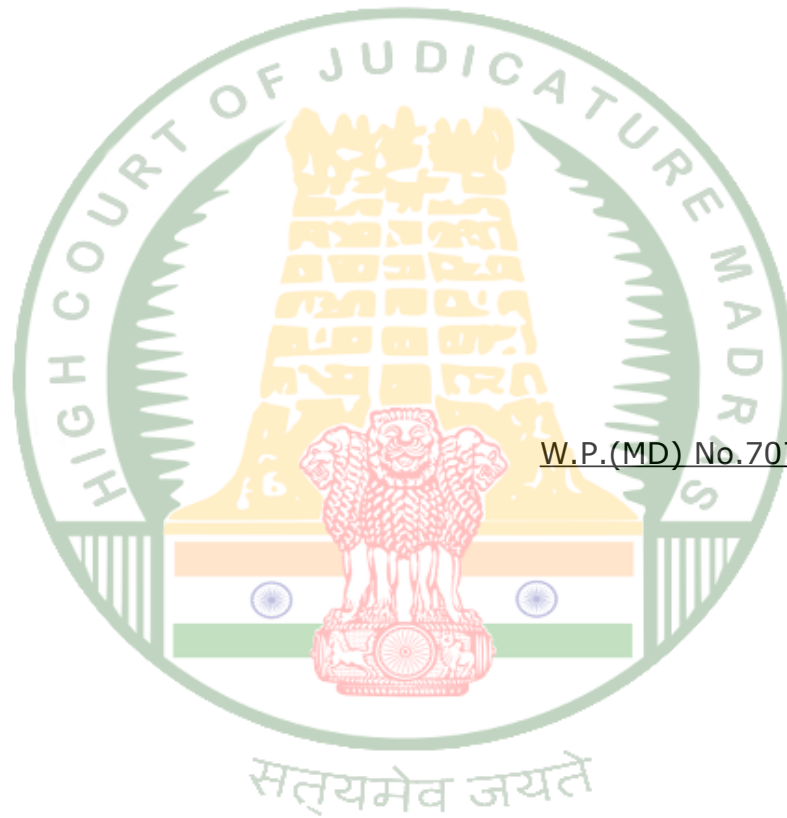


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W.P.(MD)No.7078 of 2021

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN) THE HON'BLE CHIEF JUSTICE  
AND  
SENTHILKUMAR RAMAMOORTHY, J.

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